

HIGH COURT OF UTTARAKHAND, AT NAINITAL

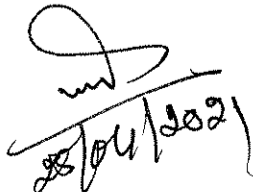
NOTIFICATION

No.161/UHC/Stationery/2021,

Dated 25.04.2021

Having considered the imminent danger to human life by sudden spread of COVID-19 virus and alarming rise in number of persons affected by the said virus, in view of the health guidelines issued by the Government of India and the State Government and for safety of litigants, advocates, officers and staff of the Hon'ble Court, Hon'ble the Chief Justice is pleased to issue following directions in the larger public interest:-

1. The Hon'ble High Court of Uttarakhand will remain closed from 26.04.2021 (Monday) to 30.04.2021 (Friday).
2. Since 01.05.2021 and 02.05.2021 being Saturday and Sunday, therefore, the Hon'ble Court will resume work *w.e.f* 03.05.2021 (Monday).
3. The Registry of the Hon'ble Court will also remain closed during the aforesaid period, as well as on 01.05.2021 (Saturday), and will resume the work *w.e.f* 03.05.2021 (Monday).
4. Where due to extreme urgency, arising from extraordinary circumstances, hearing of a matter can not wait till 03.05.2021, the Advocate concerned may request for hearing in aforesaid period.
5. Advocates may send their request through e-mail to the e-mail address of the Hon'ble Court, alongwith details of the facts of the case justifying the extraordinary circumstances that matter be taken up by the Court, despite its being closed. The e-mail address of for this purpose is **hcuk.institutionsection@gmail.com**
6. Registrar (Judicial) shall place the matter before Hon'ble the Chief Justice with his report for the further orders of His Lordship.
7. Where Hon'ble the Chief Justice orders for hearing of a matter by a Bench, as may be constituted for that purpose by His Lordship, Registrar (Judicial) will get the Cause List published, and will inform all the concerned.
8. The matter shall be heard exclusively through Video Conferencing.


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9. The matter shall be heard from residence of the Hon'ble Judge concerned, or from such place, which the Hon'ble Judge deems fit and appropriate.
10. The Cause List of the Hon'ble High Court initially released for 23.04.2021, and later made applicable for 26.04.2021 *vide* Notification No. 160 dated 22.04.2021 of the Hon'ble Court, will now hold good for 03.05.2021, provided that only such listed matters, which require urgent hearing, shall be taken up.
11. The aforesaid Notification No.160 is amended to the aforesaid extent.
12. The Contact Numbers of the Registrar (Judicial) and Registrar (Computer) of the Hon'ble Court are 9456597014 and 9412078602 respectively.

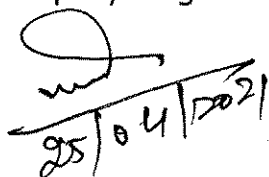
By Orders of Hon'ble the Chief Justice

Sd/-
I/c Registrar General

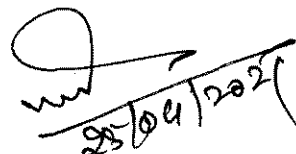
No. 2111 /UHC/Stationery/2021, Dated 25.04.2021

Copy forwarded for information and necessary action to:-

1. Secretary General, Supreme Court of India, New Delhi.
2. Joint Secretary, Ministry of Law & Justice, Jaisalmer House, Man Singh Road, New Delhi.
3. Principal Secretary, Law-cum-L.R., Government of Uttarakhand, Dehradun.
4. Principal Secretary, Legislative and Parliamentary Affairs, Government of Uttarakhand, Vidhan Sabha, Dehradun.
5. All District Judges, State Judiciary, Uttarakhand.
6. Principal Judge/Judges Family Courts, Dehradun, Hardwar, Nainital, Pauri Garhwal & Udham Singh Nagar.
7. P.P.S. to Hon'ble the Chief Justice for placing copy of this Notification before His Lordship.
8. P.S./P.A. to the Hon'ble Judges, for placing copy of the Notification before Their Lordships.
9. Head P.S./Head B.S. of the Court.
10. P.S./P.A to Registrar General of the Court.
11. P.S. to Advocate General, Uttarakhand.
12. S.P., Vigilance Cell of the Court.
13. Chief Standing Counsel/Government Advocate.
14. Assistant Solicitor General, Union of India.
15. Additional Chief Standing Counsel for State of Uttar Pradesh at Nainital.
16. President/Secretary, High Court Bar Association, Nainital with request to inform all the members of the Bar.
17. Member-Secretary, State Legal Services Authority, Nainital.
18. Director, Uttarakhand Judicial and Legal Academy, Bhowali, Nainital
19. All the Registrar General of all the High Courts.
20. All the Joint Registrars/Deputy Registrars of the Court.


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21. All the Assistant Registrars/Section Officers/Librarian/Protocol Officer/Management Officer of the Court.
22. Protocol Officer/Public Relation Officer/Management Officer of the High Court.
23. Director, Printing and Stationery, Roorkee with request to publish this Notification in the next issues of the Gazette.
24. Officer I/c, NIC, High Court of Uttarakhand, Nainital with request to publish the Notification in official website of the High Court.
25. Dispensary, High Court of Uttarakhand.
26. Security Officer, High Court of Uttarakhand.
27. Guard file/Notice Board.
28. Notice Board.

A handwritten signature in black ink, followed by the date '25/04/2021' written below it.

(Joint Registrar-I)